

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23259/2023

(Arising out of impugned final judgment and order dated 20-07-2023 in RP No. 7/2023 in WP No.2584/2022 passed by the High Court of Judicature at Bombay)

AJAY ISHWAR GHUTE & ORS.

Petitioner(s)

VERSUS

MEHER K. PATEL & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.212673/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.212676/2023-EXEMPTION FROM FILING O.T.)

Date : 11-03-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s)

Mr. Rajesh Vishnu Adrekar, Adv.
Ms. Usha Nandini V., AOR

For Respondent(s)

Dr. S. Muralidhar, Sr. Adv.
Mrs. Madhavi Divan, Sr. Adv.
Ms. Tahira Karanjawala, Adv.
Mr. Arjun Sharma, Adv.
Mr. Purazar Fouzdar, Adv.
Ms. Varuna Juneja, Adv.
Mr. Jai Vardhan Malaviya, Adv.
Mr. M.A. Karthik, Adv.
Ms. Maitreya Subramaniam, Adv.
Ms. Pallak Bhagat, Adv.
Mr. Shubham Saigal, Adv.
For M/S. Karanjawala & Co., AOR

Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Yamini Singh, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Prashant R. Dahat, Adv.
Mr. Punit Yadav, Adv.
Mr. Sourabh Gupta, Adv.
Mr. Ujjwal Choudhary, Adv.
Mr. T. R. B. Sivakumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Notwithstanding the order dated 9th February, 2024, the petitioners before the High Court have chosen not to disclose the names of the parties who are referred in the Minutes of the Order.

The learned senior counsel appearing for the petitioners before the High Court and the learned counsel appearing for the State assure the Court that within two weeks from today, they will place on record the names and other details of the parties who are referred in clause (3) of the Minutes of the order dated 16th March, 2022. The learned senior counsel appearing for the petitioners before the High Court seeks time to file a proper affidavit in terms of the order dated 9th February, 2024.

List on 5th April, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER